

RJ NO. 187/2023

HIGH COURT OF KARNATAKA
BENGALURU
DATED 20TH SEPTEMBER 2023

CIRCULAR

Sub: Online filing of Memo for advancement/for early listing of matters in the High Court of Karnataka, Principal Bench, Bengaluru on pilot basis:

The learned Advocates, Parties-in-person are hereby informed that, the Hon'ble High Court of Karnataka has come up with an online mechanism to enable the Advocates and Parties-in-person to file online Memo for advancement of matters/for early listing of the same without visiting the Court or the Bench concerned.

It is further informed that, the above stated mechanism has taken up for implementation on pilot in the Court Halls nos. 10, 11, 16, 17 and 20 of the Principal Bench, Bengaluru. Therefore, all the learned Advocates and Parties-in-person are hereby informed to make use of the said online filing of Memo for advancement of matters/for early listing of the same in the above Court Halls starting from 25.09.2023.

User guide/manual is enclosed herewith for ready reference to handle the online filing of Memo for posting.

For any feedback or queries please email to regjudicial@hck.gov.in

BY ORDER OF THE HON'BLE THE CHIEF JUSTICE

Sd/-
REGISTRAR (JUDICIAL)

Copy for information to,

1. The Registrar General,
2. PS to Hon'ble the Chief Justice, High Court of Karnataka,
3. PS to Hon'ble BMSPJ/SSDYJ/SGRJ/NSSGJ/HCJ,
4. Mrs. Kokila, Technical Director, NIC,
5. Office copy.

HIGH COURT OF KARNATAKA

User Guide - Online Request for Early Listing of Matters

1. From the High Court website <https://karnatakajudiciary.kar.nic.in/>, please click on Services-Online Services link and complete the registration process by Clicking on Sign Up link.
2. The online request for memo will be accepted from 8.00 am to 4 pm on Court Working days and e-memo is accepted only for next 2 court working days.
3. Learned Advocate should Login to Online Services Portal and Click on Memo-Register Link. The cases linked to the Advocate/Party in person will be listed.

High Court of Karnataka Online Services

Services Available

- Registration of Copying request for final orders with E-payment of copying charges.
- Registration of Copying request for interim orders, order sheet, LCR, etc. with E-payment of copying charges.
- E-payment of Court Fee & Process Fee.
- Registration for Cause List SMS

Login

Principal Bench At Bengaluru

Mobile No(Required)

Password(Case Sensitive)(Required)

3 6 4 8 6 9

Captcha (Required)

LOGIN

[Forgot Password?](#)

Don't have an account? [SIGN UP](#)

Important Documents

- CCA(Copying-III) Online User Manual
- CCA(Copying-IV) Online User Manual
- E-Payment Court/Process Fee User Manual
- Mobile Application User Manual

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4. Select the case and Click on **File Memo** button to register e-memo for early listing of case. The advocate is allowed to register only 2 memos for a particular bench on a day.

Petitioner Advocate Respondent Advocate

Show 10 entries Search:

Sl No.	Case No	Petitioner Name	Respondent Name	Petitioner Advocate	Respondent Advocate	Classification	
1.	MFA 7729 / 2018	THE CLAIM MANAGER	ADIAYA MARIAYA	O MAHESH		MV - I	File Memo
2.	MFA 6735 / 2017	THE REGIONAL MANAGER	SRI T G HARISH	O MAHESH		MV - I	File Memo
3.	MFA 8937 / 2019	DIVISIONAL MANAGER	SMT VIJAYALAKSHMI	O MAHESH		MV - D	File Memo
4.	MFA 5366 / 2013	THE MANAGER	M GAJENDRA	O MAHESH	K V SHYAMAPRASADA	MV - D	File Memo

5. Verify the case details displayed and update the e-memo details. The Advocate should confirm on notifying the opponent. Click on **Submit** button to register the Online Request for Memo. The e-memo platform will confirm through the dialogue box on the screen that the matter has been noted for hearing before the Hon'ble bench and the acknowledgment can be downloaded.

Case Details		
Case Type: MFA	Case Number: 5587	Case Year: 2019
FR Number: MFA 5587/2019	Filing Date: 08/07/2019	Date of Registration: 08/07/2019
Petitioner: THE MANAGER	Respondent: SHIVU @ SHIVARAJ	CINO: KAHC010191632019
Petitioner Advocate: O MAHESH	Respondent Advocate: RANGEGOWDA N R (REG: KAR/2728/2003) (Mobile: 9972870798)	
Classification: MV - I	Fresh or Old: Old	

Last Posted Details	
Bench: Single Bench	Judge: SACHIN SHANKAR MAGADUM
Date of Action: 16/03/2020	Action Taken: NOTICE
Stage: HEARING - INTERLOCUTORY APPLN	Next Hearing Date:

Bench* Roster Judge/s * Requested Date for Listing *

Single Bench SURAJ GOVINDARAJ DD-MM-YYYY

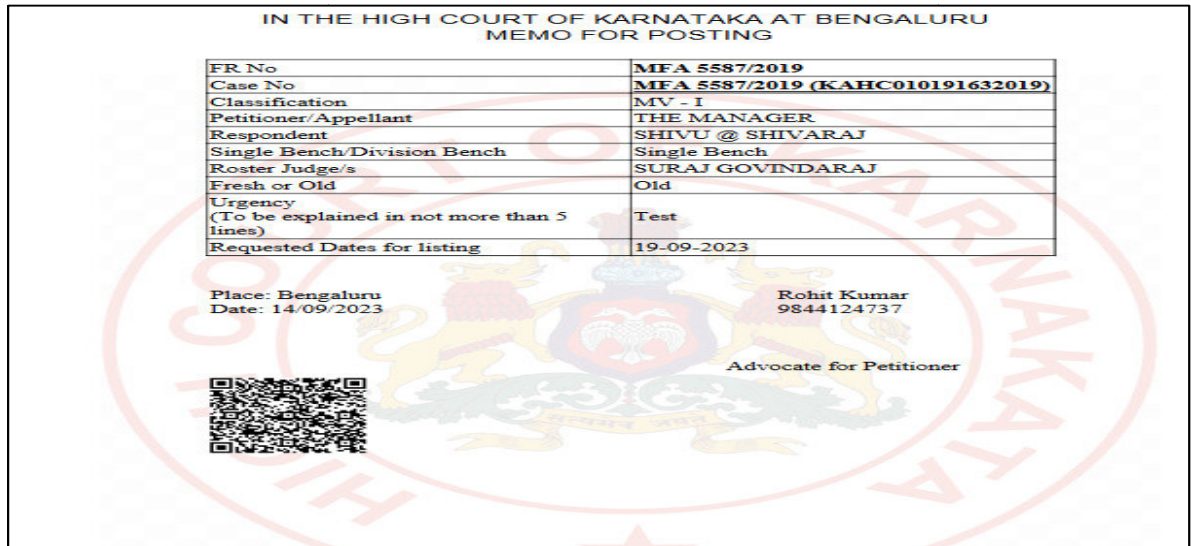
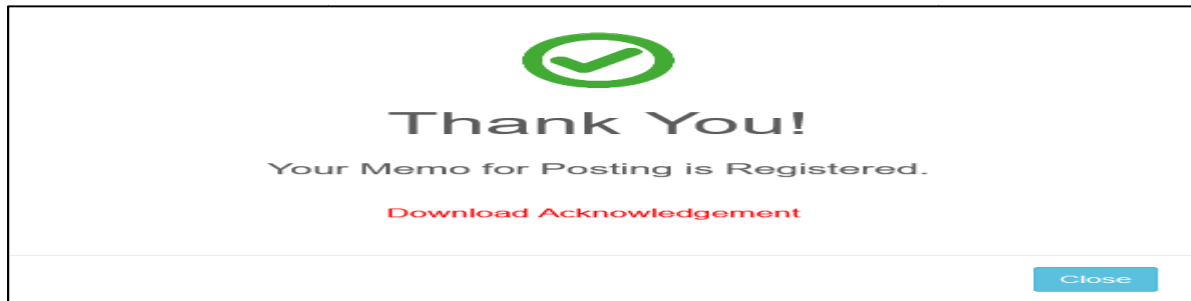
Urgency (To be explained in not more than 2000 characters) *

Whether opponent is served & notified.

[Submit](#)

Sep 2023

Su	Mo	Tu	We	Th	Fr	Sa
					1	2
3	4	5	6	7	8	9
10	11	12	13	14	15	16
17	18	19	20	21	22	23
24	25	26	27	28	29	30



6. SMS and email would also be sent to the Learned Advocates of both sides in the matter informing about such memo for posting request having been received in the matter.